

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION No. 2923
TO BE ANSWERED ON 11.03.2020**

BORDER DISPUTE WITH CHINA

2923. DR. AMAR SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of border dispute with China including the present status of the areas under question;
- (b) whether we are holding them as per our claim or not; and
- (c) if so, the details thereof and the list of areas we are not holding as per our claims?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]**

(a) to (c) China disputes the international boundary between India and China. In the Eastern sector, China claims approximately 90,000 square kilometers of Indian Territory in the state of Arunachal Pradesh. Indian Territory under the occupation of China in the Union Territory of Ladakh is approximately 38,000 square kilometers. In addition, under the so-called China-Pakistan 'Boundary Agreement' signed between China and Pakistan on 2 March 1963, Pakistan illegally ceded 5,180 square kilometers of Indian territory in Pakistan Occupied Kashmir to China.

India's consistent and principled position is that Arunachal Pradesh and the entire Union Territories of Jammu & Kashmir and Ladakh have been, are and shall be an integral part of India. This fact has been clearly conveyed to the Chinese side on several occasions.
